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SLP(C)No. 9083 OF 2004

ITEM No.28

Court No. 6

SECTION IVA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.9083/2004

(From the judgment and order dated 28/01/2004 in RP 4708/2001  
of The HIGH COURT OF KARNATAKA AT BANGALORE)

VINAYAKA DEV IDAGUNJI & ORS. Petitioner (s)

VERSUS

SHIVARAM & ORS. Respondent (s)  
(With prayer for interim relief)

Date : 02/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)Mr. R.S. Hegde, Adv.  
Ms. Savitri Pandey, Adv.  
Mr. Chandra Prakash, Adv.  
for Mr. P.P. Singh, Adv.

For Respondent (s)Mr. Devadatt Kamat, Adv.  
Mr. Sanjay K. Shandilya, Adv.  
Ms. V.D. Khanna, Adv.

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated, the matter is adjourned for four weeks.

Sarita  
Court Master

(Shelly Sengupta)